

versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-3732/87.]

(7) A copy of the Annual Report (Hindi and English versions) of the Textile Committee for the year 1985-86 along with Audited Accounts.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT-3733/87.]

[English]

SHRI AJOY BISWAS : Sir, what about the CBI Officer ? It is a very serious thing. (Interruptions)

MR. SPEAKER : Nothing doing. There is no basis. You sit down now. (Interruptions)

MR. SPEAKER : You go to the Election Commission. (Interruptions)

MR. SPEAKER : Nothing doing. The Election Commission has got the supreme authority. They are going to tackle the dispute. If you have got any problem regarding elections, you complain to the Election Commission. That is all. (Interruptions)

SHRIMATI GEETA MUKHERJEE (Panskura) : Sir, it is a serious concern of the House and it is a flagrant violation of the democratic process...

MR. SPEAKER : Nothing doing. Now, you take your seat. (Interruptions)

SHRI A. C. SHANMUGAM (Vellore) : Sir, I have given a Calling Attention

Notice about Hindi imperialism in Madras TV programme in the morning..... (Interruptions)

MR. SPEAKER : Nothing doing. Take your seat. Now, Statement by Shri H.K.L. Bhagat.

12.06 hrs.

ESTIMATES COMMITTEE

[English]

Action taken statement

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to lay on the table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Fourth Report (Eighth Lok Sabha) on the Department of Supply-DG S&D.

12-6/30 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 2nd March, 1987 will consist of :—

1. Further discussion on Motion of Thanks on the President's Address.
2. General discussion on the Railway Budget for 1987-88.
3. Further consideration and passing of the Cotton, Copra and Vegetable Oils Cess (Abolition) Bill, 1986.